

DIVISION BENCH  
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/7(KB)2023  
COMP.APPL/15(KB)2023, COMP.APPL/17(KB)2023,  
COMP.APPL/16(KB)2023, IA(COMPANIES.ACT)/53(KB)2024,  
COMP.APPL/18(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>MAGMA FINCROP LTD VS TANTIA AGROCHEMICALS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Saubhik Chowdhury, Adv. ] For the Applicant  
Mr. Prarthana Singha, Adv.  
Ms. Rituparna Saha, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **21.08.2024**.

**Satyajit Roy**  
Court Officer